

**CENTRAL MECHANISED FARM EMPLOYEES
UNION**

1142. Shri H. N. Mukerjee: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the attention of Government has been drawn to the alleged victimisation of certain office-bearers of the Central Mechanised Farm (Nandpur, Jammu and Kashmir) Employees Union; and

(b) if so, the steps taken in the matter?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The Member is presumably referring to the termination of services of two employees of the Central Mechanised Farm. It is not correct that there was any victimisation in this case. The Government were compelled to terminate their services for unsatisfactory work and conduct.

EMPLOYMENT EXCHANGES

1143. Dr. Rama Rao: Will the Minister of Labour be pleased to lay on the Table of the House a statement showing the number of Scheduled Castes Graduates, Under-Graduates, Matriculates and other Scheduled Caste applicants, registered with Employment Exchanges, State-wise, during the year 1954?

The Deputy Minister of Labour (Shri Abd All): Statewise information according to educational qualifications in respect of Scheduled Caste applicants registered during 1954 with the Exchanges is not available. This information is maintained only in respect of the candidates who remain on the Live Register at the end of the year. Statements showing (i) the total number of Scheduled Caste applicants registered (State-wise) by the Exchanges during 1954 and (ii) the position in respect of Scheduled Castes Graduates, Under-Graduates, Matriculates and others, who remained on the Live Registers at the end of 1954, are placed on the Table of the Lok Sabha. [See Appendix XII, annexure No. 61].

TRIBUNALS FOR P. & T. STAFF

1144. Chaudhri Muhammed Shafiq: Will the Minister of Communications be pleased to state:

(a) whether any proposal is under the consideration of Government to appoint Appellate Tribunals in all the circles to hear petitions of the aggrieved postal officials; and

(b) if so, when the said Appellate Tribunal will be appointed?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) A proposal to appoint Appellate Tribunal(s) in the Posts & Telegraphs Department either on an all-India basis or on a zonal basis is under Government's consideration.

(b) The matter is still under examination.

BEZWADA RAILWAY STATION

1145. Shri B. S. Murthy: Will the Minister of Railways be pleased to state:

(a) the amount so far spent on the re-modelling of station yard at Bezwada;

(b) the changes in the original schemes, if any; and

(c) the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). Rs. 1,30,472/- to the end of February, 1955. Practically no change is involved except a change in siting the yard. The previously proposed site of the new yard involved acquisition of low lying, fertile agricultural land, on which considerable earth work would have been necessary. The site was, therefore, changed before any expenditure had been incurred to obviate the possibility of dislocation of yard work due to soil subsidence.